NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Prithviray

(For) R. VENKATAVARADAN Counsel bor

R 2

coinvolution.

FOR MEDICO CÓ REPORTO SOCIETANOS UP,

ORDER

Ms S Manjula Devi, representing senior counsel for petitioner present. Shri R Prithviraj, representing counsel for R2 present. Both the counsels sought time for submitting arguments. Put up on 20/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)